

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

## ORDER

No. 1579/GS

Dated 17-04-2020

Pursuant to the directions passed by the Hon'ble Supreme Court in Suo Motu Writ (Civil) No. 5/2020 on 06.04.2020 regarding hearing of cases through video conferencing due to the extraordinary situation which has arisen because of the national lockdown to prevent the spread of COVID-19 disease, Hon'ble the Chief Justice has been pleased to direct as under:

- a) Registrar Judicial of each wing of the High Court shall notify atleast 3 mobile numbers i.e. 6 mobile numbers for both the wings of the High Court in total as helpline numbers alongwith names of the officers in whose custody such numbers shall be kept for receipt and redressal of complaints regarding VC related issues. The numbers thus notified be given wide publicity and be also published on official website of the High Court as well as on website of District Courts of UTs of Jammu & Kashmir and Ladakh.
- b) PDJs shall notify two mobile numbers as a helpline for each of the District alongwith name of the officers/officials in whose custody such numbers shall be kept for receipt and redressal of complaints regarding VC related issues. The numbers thus notified be given wide publicity and be also published on official website of the High court as well as on website of the concerned District Court.
- c) Ms. Monica Kohli, Advocate and Mr. Faisal Qadri, Advocate are nominated as amicus curie for the High Court Wing Jammu and Srinagar respectively, in the cases where the litigants are not in a position to approach the Court even through video conferencing till the time lockdown continues.
- d) PDJs shall nominate a senior lawyer in their respective district to work as amicus curie in the cases where the litigants are not in a position to approach the Court even through video conferencing till the time lockdown continues.

By Order.

  
(Jawad Ahmed)

Registrar General (Officiating)

No. 43328-36/GS

Dated 17-04-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information her Lordship
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
..... for information their Lordships

- 3 Registrar Judicial, High Court of J&K, Jammu/Srinagar
- 4 All Pr. District & Sessions Judges  
for information and immediate necessary
- 5 Registrar Computers High Court of J&K, Jammu with the request to upload the same on the official website of High Court
- 6 Joint Registrar (Judicial) High Court of J&K, Jammu/Srinagar
- 7 Director Finance, High Court Main Wing, Jammu
- 8 Ms. Monica Kohli, Advocate
- 9 Mr. Faisal Qadri, Advocate  
... for information and necessary action

  
17/9/2020  
Registrar General (Officiating)